

**CENTRAL ADMINISTRATIVE TRIBUNAL
CIRCUIT BENCH, RANCHI
CP/051/00046/19
[Arising out of OA/051/00135/2015]**

Date of Order: 19.09.2019

C O R A M

**HON'BLE MR. JAYESH V. BHAIKARIA, JUDICIAL MEMBER
HON'BLE MR. DINESH SHARMA, ADMINISTRATIVE MEMBER**

Sidheshwar Nath Nirala, Applicant.

By Advocate: - Mr. M.A. Khan
-Versus-

Kailash Chand Ghumaria Respondents.

By Advocate: - Mr. Rajendra Krishna

**O R D E R
[ORAL]**

Per J.V. Bhairavia, J.M:- Heard the parties. We have examined the contention made in the show cause and the submission made by the learned counsel for the respondents. We are satisfied that the order dated 27.11.2017 passed by this Tribunal in OA/051/00135/2015 has been complied with by the respondents. The objection raised by the applicant about non selection of his candidature for appointment on compassionate ground and thereby the respondents have not complied with the order passed by this Tribunal in its true spirit is devoid of merit. CP is, accordingly, dropped. Notice issued stands discharged.

[Dinesh Sharma]
Administrative Member
Srk.

[Jayesh V. Bhairavia]
Judicial Member